

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1246
ANSWERED ON:05.03.2013
COAL BLOCK ALLOCATED TO GMDC
Veljibhai Jat Poonamben

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has received any request from the State Government of Gujarat for setting up of power projects by power developers in Gujarat or at mining location i.e. Naini Coal Block in Odisha allocated to GMDC;
- (b) if so, the details and the status thereof; and
- (c) the time by which a decision is likely to be taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): A request from the Government of Gujarat was received for setting up of power projects by power developers in Gujarat or at mining location in Odisha to which M/s Gujarat Mineral Development Corporation had agreed to supply coal from the allocated Naini coal block. However, the Inter Ministerial Group (IMG), which was constituted by the Government to review the progress of allocated coal blocks and linked/associated end use projects, after having reviewed the progress of Naini coal block has recommended de-allocation of the same along with forfeiture of 50% Bank Guarantee related to development of this block. The recommendation of IMG has been accepted by the Government and the block has been de-allocated.